

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated Shillong, the __ November, 2020

No. HCM.II/113/2020/Estt/_____: It is hereby notified that Shri Ehboklang Kharumnuid, Meghalaya Higher Judicial Service, has been posted as the Registrar General of the High Court of Meghalaya with effect from 1st October, 2020.

All letters and communications intended to the Registrar General hereafter may kindly be at the address mentioned below:

**Shri Ehboklang Kharumnuid, MHJS,
Registrar General,
High Court of Meghalaya,
Shillong.**

REGISTRAR(JUDICIAL SERVICE)

Memo. No. HCM.II/113/2020/Estt/2880A Dated Shillong, the 11th November, 2020

Copy to: -

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Secretary, Ministry of Law & Justice, Department of Justice, Government of India, New Delhi.
3. The Chief Secretaries of all States.
4. The Commissioner & Secretary, Law Department of all States.
5. The Advocate General, Government of Meghalaya, Shillong.
6. The P.S. to the Chairperson, Meghalaya Human Rights Commission, Shillong.
7. The P.S. to the Chairperson, Meghalaya Lokayukta, Shillong.
8. The Registrar General, all High Courts.
9. All District & Sessions Judges.
10. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
11. The Director, Meghalaya State Judicial Academy, Shillong.
12. The System Analyst for uploading the same in the official website.
13. Office file.


REGISTRAR(JUDICIAL SERVICE)